

public who come and meet the Prime Minister in groups at his residence. No names of representatives were kept on record.

- (c) No.
(d) and (e). Do not arise.

Private Goods Carriers Transport

4067. SHRI RAMACHANDRAN KADANNAPPALLI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state whether Government have any proposal to take over private goods carrier transport?

THE PRIME MINISTER (SHRI MORARJI DESAI): No such proposal is under the consideration of Government.

श्री लाल बहादुर शास्त्री को मृत्यु के कारणों की जांच के लिए आयोग

4068. श्री रामनरेश कुशवाहा : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भू पूर्व प्रधान मंत्री, श्री लाल बहादुर शास्त्री की मृत्यु के कारणों की जांच करने के लिए एक आयोग नियुक्त करने का प्रस्ताव है, और यदि हाँ, तो कब तक;

(ख) श्री लाल बहादुर शास्त्री की मृत्यु के समय किन-किन डाक्टरों ने उनका उपचार किया और उनकी रिपोर्ट क्या है; और

(ग) क्या उसकी रिपोर्ट सभा पटल पर रखी जायेगी ?

गृह मंत्री (श्री चरण सिंह) : (क) जी नहीं, श्रीमान् ।

(ख) और (ग). 18-12-1970 को सदन क पटल पर रखे गये स्वर्गीय श्री लाल बहादुर शास्त्री की मृत्यु के बारे में तथ्यों के विवरण की और ध्यान दिलाया जाता है ।

Benefits of War Service to candidates appointed in M.C.D.

4069. SHRI RAM DHARI SHASTRI: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to the Unstarred Question No. 9453 dated 8th May, 1974 and state:

(a) whether the adoption by M.C.D. of the orders issued by the Central Government regarding counting of war service of E.C.Os. and S.S.C.Os. has since been made;

(b) whether instructions issued by the Central Government (from 1963 to 1972) regarding counting of war service/grant of seniority to the released E.C.Os. and S.S.C.Os. (Engineering and Medical Services) have since been adopted by the Municipal Corporation of Delhi; and

(c) if so, whether the same have since been implemented in respect of all the employees (Engineering and Medical Services) both in service and those whose services have been terminated?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):

(a) to (c). According to the information received from the Municipal Corporation, Delhi the Corporation has adopted for its General Wing the orders issued by the Central Government only so far as fixation of pay is concerned vide its resolution dated 10-2-1975. Benefit of past service for purposes of seniority has not been extended to any employee as none of the employees has been appointed against reserved vacancies. The decision taken by the Corporation in the above resolution has been implemented. As regards DESU and DWS & SDU, there is no case of any Engineering or Medical Officer who was recruited after rendering army service as ECO/SSCO.